

फा. नं. QA/4/2024-QA-FSSAI  
F. No. QA/4/2024-QA-FSSAI  
भारतीय खाद्य सुरक्षा एवं मानक प्राधिकरण  
Food Safety and Standards Authority of India  
(खाद्य सुरक्षा एवं मानक अधिनियम, 2006 के तहत स्थापित एक वैधानिक प्राधिकरण)  
(A Statutory Authority established under the Food Safety & Standards Act, 2006)  
(गुणवत्ता आश्वासन प्रभाग)  
(Quality Assurance Division)  
एफडीए भवन, कोटला रोड, नई दिल्ली-110002  
FDA Bhawan, Kotla Road, New Delhi – 110002

दिनांक/Dated, 14 June, 2024

आदेश/Order

**विषय: मित्रा एस.के. प्राइवेट लिमिटेड, कोलकाता के निलंबन के सम्बन्ध में।**  
**Subject: Suspension of Mitra S.K. Private Limited, Kolkata -reg**

Mitra S.K. Private Limited, Kolkata bearing FSSAI Reg. No. 5/E/FSSAI/2014 and NABL Certificate No. TC-6950 was recognized and notified by FSSAI u/s 43(1) of FSS Act, 2006 *vide* Gazette Notification S.O. 3648(E) dated 6<sup>th</sup> December, 2016 for Chemical and Biological scope of testing for the purpose of carrying out the analysis of food sample under Food Safety and Standards Act, 2006 and Rules and Regulations made thereunder.

2. A show cause notice dated 10.05.2024 has issued to Mitra S.K. Pvt. Ltd., Kolkata based on the observations of an unannounced audit conducted by FSSAI on 26.04.2024. The audit findings indicated serious lapses in compliance with Food Safety and Standards (Recognition and Notification of Laboratory) Regulations, 2018 and ISO/IEC 17025:2017 by the laboratory.

3. The laboratory has failed to maintain records of handling and storage of samples and traceability of the samples (non-compliance of Clause no. 7.4 of ISO/IEC 17025:2017 and of 2.4.2.5 of Food Safety and Standards Rules, 2011); failed to maintain technical records such as raw data (non-compliance of Clause no. 7.5 of ISO/IEC 17025:2017); failed to produce the records of instrument performance (non-compliance of Clause no. 6.4 of ISO/IEC 17025:2017); failed to upload test reports on INFoLNET and failed to issue test reports with NABL symbol and signature of Food Analyst (non-compliance of Clause no. 5.4 of ISO/IEC 17025:2017). The integrity of the laboratory is not satisfactory and committed a fraudulent activity which is violation in accordance with clause 10.1 (viii) and 10.1 (ix) of Food Safety and Standards (Recognition and Notification of Laboratories) Regulations, 2018.

4. In continuation to this, the response of the laboratory dated 16.05.2024 to the queries raised in the show cause notice was found to be inappropriate.

5. Hence the said laboratory has failed to comply with regulation 10(1) which states that “*The Food Authority may de-notify or derecognise any food laboratory on any of the following grounds, namely: -*

*(iv) the food laboratory has failed to follow the terms and conditions of the agreement;*

*(viii) the audit report or the investigation of complaint proves that the technical competency, integrity or confidentiality of the food laboratory is not satisfactory; and if:*

*(ix) the food laboratory has committed a fraudulent act.*

6. Thus, the aforementioned laboratory Mitra S.K. Pvt. Ltd., Kolkata is hereby suspended with effect from 7<sup>th</sup> June, 2024 from carrying out analysis of samples under the Food Safety and Standards Act, 2006 and Rules and Regulations made thereunder as per regulation clause 10(2) read with clauses 10(1) (iv), (viii) and (ix) of the Food Safety and Standards (Recognition and Notification of Laboratories) Regulations, 2018 for a period of six months.

7. This issues with the approval of Competent Authority.

(स्वीटी बेहेरा)  
**(Sweety Behera)**  
निदेशक (गुणवत्ता आश्वासन)  
**Director (QA)**  
**FSSAI, New Delhi**

**प्रति/ To**

1. मित्रा एस.के. प्राइवेट लिमिटेड, उदयन इंडस्ट्रियल एस्टेट, बिल्डिंग नंबर पी-48, 3 पगलाडांगा रोड,  
कोलकाता-700015  
1. Mitra S.K. Private Limited, Udayan Industrial Estate, Building No. P-48, 3 Pagladanga road,  
Kolkata-700015

**Copy to:**

1. State Food Safety Commissioners (All States/UTs)
2. All Authorized Officers and Designated Officers, FSSAI
3. CEO, NABL, New Delhi

**Copy for information to:**

1. PPS to Chairperson, FSSAI (HQ), New Delhi;
2. PS to CEO, FSSAI (HQ), New Delhi;
3. Executive Director (CS), FSSAI, New Delhi
4. Director TICD, FSSAI, New Delhi
5. Regional Director, FSSAI regional Office
6. CITO FSSAI, New Delhi-for uploading on the FSSAI website